

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1354
ANSWERED ON:01.12.2014
LAW FOR SMALL FACTORIES
Owaisi Shri Asaduddin

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposed to have a single law to govern small factories having less than 40 workers in order to give a push to manufacturing sector;
- (b) whether the new law is also likely to replace a large number of existing laws applicable to small scale industries;
- (c) if so, the details thereof; and
- (d) the extent to which the new law is likely to help labours and manufacturers in the country?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (d): A draft Bill to regulate the employment of workers in small factories is presently under examination in the Ministry. A copy of the draft Bill was put on the Website of the Ministry for inviting comments/views of the general Public. The Comments have been received from the general Public and the same are under examination.